

**HIGH COURT OF UTTARAKHAND AT NAINITAL****NOTIFICATION****DATED: NAINITAL: SEPT. 30, 2024****No.393/UHC/Admin.A-2/2024**

The following transfer orders (*ordered vide notification dated 21.09.2024 & corrigendum dated 23.09.2024*) are hereby stayed with immediate effect:

<b>1</b>	<b>2</b>	<b>3</b>
<b>S.No.</b>	<b>Name of the officer and designation prior to the transfer order dated 21.09.2024</b>	<b>Transferred post as per notification/recommendation dated 21.09.2024/corrigendum dated 23.09.2024</b>
1.	Shri Manish Kumar Pandey, Registrar, State Consumer Disputes Redressal Commission, Dehradun	Additional Principal Judge, Family Court, Khatima, District Udham Singh Nagar [Recommendation No. 11 of notification dated 21.09.2024]
2.	Ms. Meena Deopa, 2 <sup>nd</sup> Additional District & Sessions Judge, Udham Singh Nagar  [Conferred with the powers of <u>Special Court</u> constituted under Section 5 (1) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 at Udham Singh Nagar, in addition to her present duties]	Additional Principal Judge, Family Court, Rishikesh, District Dehradun [Recommendation No. 15 of notification dated 21.09.2024]
3.	Ms. Rajani Shukla, Additional Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun	Additional Principal Judge-II, Family Court, Dehradun. [Recommendation No. 16 of notification dated 21.09.2024]
4.	Shri Uday Pratap Singh, Judge, Family Court, Khatima, District Udham Singh Nagar	2 <sup>nd</sup> Additional District & Sessions Judge, Nainital [Notification No. 363/UHC/Admin.A-2/2024 dated 21.09.2024 & Corrigendum No. 381/UHC/Admin.A-2/2024 dated 23.09.2024]

The aforementioned officer shall continue their present posting (*mentioned in column No. 02 of the above table*) and other additional charges, if any.

All concerned are directed to suspend any action pertaining to the execution of the above officer's transfer notification dated 21.09.2024/corrigendum dated 23.09.2024.

**Note:**

1. Recommendation of the name of Shri Om Kumar, Judge, Family Court-I, Udham Singh Nagar [*designation of the officer prior to notification dated 21.09.2024*] is being sent to the State Government for his posting as Additional Principal Judge, Family Court, Rishikesh, District Dehradun.
2. Recommendation of the name of Shri Uday Pratap Singh, Judge, Family Court, Khatima, District Udham Singh Nagar is being sent to the State Government for his posting as Additional Principal Judge, Family Court, Khatima, District Udham Singh Nagar.

**By Order of the Court,****Sd/-**(Kahkasha Khan)  
Registrar General**No.5432/UHC/Admin.A-2/Transf. Posting. /2024****Dated: Sept. 30, 2024**

1. All the District Judges of the District Judiciary for information.
2. Principal Judges/Judges, Family Courts/Additional Principal Judges Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.

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10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officer of all districts.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**